

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 20 of 2014**

**Dated : 27<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)**

**Versus**

**Bangalore Electricity Supply Co. Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Basava Prbhu S. Patil, Sr. Adv.  
Mr. B.S. Prasad**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.1**

**ORDER**

Mr. Anand K. Ganesan undertakes to file Vakalatnama on behalf of Respondent No.1 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 20.03.2014 after serving copy on the other side.

Post the matter on **02.04.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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